Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Bloom Dekor Limited Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023 List of creditors as on: 06.11.2023 List of operational creditors (Workmen)

	List of operational creations (workmen)													
SI.	Name of	Name of	Details of claim		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if	
N	authorised	work man	Date of	Amount	Amount of	Nature	Whether	% voting share in	contingent	any mutual	claim under	claim not	any	
0.	representative, if		receipt	claimed	claim	of	related	CoC, if	claim	dues, that	verification	admitted		
	any		_		admitted	claim	party?	applicable		may be				
NIL														